

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NO. HC.VII-06/10986/2024/A**

From :- **Shri Chatra Bhukhan Gogoi,**  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To,  
The District & Sessions Judge,  
Tinsukia

Dated Guwahati, the 11 November, 2024

Sub:- **Permission to avail Leave Travel Concession (LTC)**

Ref:- Letter No.DJT/ CAO/III/19/7616-17/2024, dated 05.11.2024

Sir,

With reference to the above, I am directed to inform you that Smti. Nidhi Agarwal, Civil Judge (Jr.) No.2-cum-JMFC, Tinsukia has been allowed to avail LTC for the block period of 2022-2024 for travelling from Tinsukia to Ujjain, Madhya Pradesh via Guwahati-Indore and return tentatively w.e.f. 08.11.2024 (after court hours) till 16.11.2024 (morning hours i.e., 04:30 hrs) by the shortest possible route, as per existing Rules.

However, since the LTC period from 08.11.2024 to 16.11.2024 includes certain working days, she is required to obtain leave for those specific days from her Controlling Officer separately.

Smti. Agarwal may be informed accordingly.

Yours faithfully,

*sd/-*

**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-06/10987-/2024/A. Dated 11<sup>th</sup> November, 2024

Copy to:-

1. The Principal Accountant General (A&E), Assam, for information.
2. Smti. Nidhi Agarwal, Civil Judge (Jr.) No. 2-cum-JMFC, Tinsukia.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. ✓ The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

*11/11/2024*  
**REGISTRAR (VIGILANCE)**

*11/11/24*